

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14020/2018

(Arising out of impugned final judgment and order dated 05-12-2016 in FAFO No. 2672/2016 passed by the High Court Of Judicature At Allahabad)

JAWAHAR SHIKSHA PARISHAD (SOCIETY) & ANR. Petitioner(s)

VERSUS

JAWAHAR JUNIOR HIGH SCHOOL (SOCIETY) & ORS. Respondent(s)

Date : 01-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Ms. Kumud Lata Das, AOR
Mr. Y.k.s. Chauhan, Adv.
Mr. Harsh Ajay Singh, Adv.
Ms. Pooja Rathore, Adv.
Mr. Tushar Mehta, Adv.

For Respondent(s) Mr. Ashok Kumar Jain, Adv.
Mr. Amit Kasera, Adv.
Mrs. Meenakshi Jain, Adv.
Mr. Bijoy Kumar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the
petitioner(s), list after four weeks.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
COURT MASTER (NSH)